

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	For hearing	391/ 394	Quikr India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana.M. R. (9945320087)	ROC/RD	<u>Sinchana.M.R</u>
2.	PRERNIA PONNAPPAT (9743041180)	Petitioner	<u>Prerna</u>

**ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC & R.D is present. List it on 11/12/2017.

  
**Member (T)**

  
**Member (J)**